| | | | | Nam | a of Cornorat | o Dobtor: V | /ag Buildtoch | Limited | | | | | |
|---|---|-------------------------------|----------------|---------------------------|---------------|-------------|---------------|---------|--------|---------------------|--------------------|-----------------|--|
| Name of Corporate Debtor: Vag Buildtech Limited CIRP Commencement Date: 26-11-2021 | | | | | | | | | | | | | |
| List of Creditors for claims received upto: 30-06-2025 | | | | | | | | | | | | | |
| List of Operational Creditors (Government Dues) | | | | | | | | | | | | | |
| Sl. No. Name of creditor Details of claim received | | | | Details of claim admitted | | | | | | Amount | Amountt of claim | Amount of Claim | Remarks , if any |
| | | Date of | Amount claimed | Amount of claim | Nature of | Amount | Amount | Whether | % of | ofany | under verification | Not Admitted | |
| | | receipt | | admitted | claim | | covered by | | Voting | mutual | | | |
| | | | | | | 1 5 | guarantee | party ? | share | dues | | | |
| | | | | | | security | | | | that may be set- | | | |
| | | | | | | interest | | | | De set- | | | |
| | Office of the Charge officer State Tax, Purulia Charge, Directorate of Commercial Taxes, Government of West Bengal | 23-12-2021 | 11,31,16,632 | 11,31,16,632 | Tax Demand | 0 | 0 | No | 0 | 0 | 0 | | |
| | State Tax Officer, MUM-VAT-C-944, Nodal Division -05, MTNL Building, S.M. Lane, Mazagaon, Mumbai | 11-10-2022 & 26-06-2025 | 12,91,42,475 | 18,60,346 | Tax Demand | 0 | 0 | No | 0 | 0 | 0 | , , , , | The revised claim was received on 26.06.2025. The RP has already filed Liquidation IA 1768/2022 before Hon'ble NCLT which is reserve for Orders. |
| | State Tax Officer, Ward-9, Bathinda O/o Assistant Commissioner of State Tax, Bhatinda Add: Room No. 370, Second Floor, Mini Secretariat, Bhatinda | 25-02-2025 | 2,03,92,680 | 0 | Tax Demand | | | | | | | | The Claim was received on 25.02.2025. The RP has already filed Liquidation IA 1768/2022 before Hon'ble NCLT. The Claim, as received, shall be tabled before CoC for appropriate decision. |
| | Deputy Commissioner of Commercial Taxes, Hosapete Add: Above Union Bank, 1st Foor, Iind Cross, Nehru Colony, Hosapete - 583203 (Karnataka State) | 10-05-2025 | 8,10,50,378 | 0 | | | | | | | | | The Claim was received on 25.02.2025. The RP has already filed Liquidation IA 1768/2022 before Hon'ble NCLT. The Claim, as received, shall be tabled before CoC for appropriate decision. |
| | Total | | 34,37,02,165 | 11,49,76,978 | | | | | | - | - | 22,87,25,187 | |